

Declaration of Assets and Liabilities

Year-2021-22

I, Prerna Kumari wife of Sanjiv Kumar Singh aged – 43 Year 11 Months, belonging of Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha Patna give herein below the details of the assets (immovable, movable, bank balance etc) of myself, my spouse and dependants.*

A. Details of movable assets-As On 04.02.2022.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name Sanjiv Kumar Singh	Dependent-1 Name (Daughter) Shreyashi Singh	Dependent-2 Name(Son) Saurya Samarth Singh	Dependent-3 Name -----
1	2	3	4	5	6	7
(i)	Cash	Rs. 5,000.00	Rs. 3,000.00	Nil	Nil	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	Rs. 2,25,835.30	Rs. 11,86,064.55	Nil	Nil	-----
(iii)	Bonds, Debentures and Shares in Companies,	Mutual Fund- RS. 11,22,064.00	Mutual Fund- RS. 34,63,009.73	Nil	Nil	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	NSC- Rs.1,00,000.00 PPF- Rs.9,93,122.00	NSC- Rs.1,00,000.00 PPF- Rs15,96,680.00	Nil	Nil	-----
(v)	Motor Vehicles (details of make, etc)	Hero-Maestro (Scooty)	Hero Honda-CBZ (Bike)	Nil	Nil	-----
vi)	Jewellery (details of weight and value)	Gold-270.66gm Rs. 12,51,532.00 Silver-40 gm Rs. 2604.00 Diamond-0.19carat	Gold-147.42 gm Rs. 6,81,670.00 Silver-300gm Rs. 19,530.00 Diamond-0.22carat	Gold-59 gm Rs. 2,72,816.00 Silver-15 gm Rs. 977.00	Gold-15 gm Rs. 69,360.00	-----
(vii)	Other assets, such as values of claims/ interests	Mobile(Asus Max Pro M1), Old Furniture(Double Bed, Sofa, Dressing Table, Showcase, Sandook), Washing Machine –IFB Senator WSS, Bajaj Geeser.	Sony Hi-Fi Music System, H.P. Pavilion Laptop15 cc 134TX, Old(Whirlpool Fridge, Kenstar Cooler, Almirah), Mobile-(Intex Ultra Selfie, IntexMega 2400, Asus Zenfone 5Z, Samsung S20FE 5G), Sony TV X85J	Nil	Nil	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependent on the income of the employee.

Prerna Kumari

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B. Detail of Immovable assets-As On 04.02.2022.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Sanjiv Kumar Singh	Dependent - 1 Name Shreyashi Singh	Dependent -2 Name Saurya Samarth Singh	Dependent-3 Name -----
1	2	3	4	5	6	7
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	Nil	In Village- Miyanchak, Dist- Patna, Area-8 Acre 0.5 Bigha. Approximately. Value Not Known. (Parental)	Nil	Nil	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	Nil	1. In Patna (Gandhi Nagar & Rajapur), Khata No.- 33, Area- 32.5 Decimel Approximately. Value Not Known. 2. In Village- Miyanchak, Dist- Patna, Area-1.25 Bigha. Approximately. Value Not Known. (Parental)	Nil	Nil	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	Nil	-----	Nil	Nil	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	Nil	1. In Patna (Gandhi Nagar & Rajapur), Khata No.-33, Builtup Area-6299 sqft. Approximately. Value Not Known. 2. In Village- Miyanchak, Dist- Patna, Builtup Area-875 sqft Approximately. Value Not Known. (Parental)	Nil	Nil	-----
(v)	Others (such as interest in property)	Nil	-----	Nil	Nil	-----

Poorna Kumari

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 04.02.2022
1	2	3	4
(a)	(i) Loans from Banks	-----	Nil
	(ii) Loans form Financial Institutions L.I.C.	-----	Nil
	(iii) Government Dues :	-----	Nil
	(a) dues to departments dealing with government accommodation	-----	Nil
	(b) dues to department dealing with supply of water	-----	Nil
	(c) dues to departments dealing with supply of electricity	-----	Nil
	(d) dues to departments dealing with telephones	-----	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	Nil
	(f) Other dues if any G.P.F. Loan		Nil
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assesment Year 2021-22 Income Tax Paid Rs. 57,183.00 PAN-CRJPK8324H	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	Nil
	(iii) Sales Tax [Only in case of proprietary business]	-----	Nil
	(iv) Property Tax	-----	Nil

Poorna Kumari

C. PERSONAL DETAIL :

i) GPF/CPF/PRAN NO :- PTS/BLA-1246

ii) Gender :- F (M/F)

iii) Date of Birth :- 1 5 0 3 1 9 7 8 (DD/MM/YYYY)

iv) Class/Group :- B (A/B/C)

v) Cadre :- Bihar Vidhan Sabha Secretariat Service
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)

vi) Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- *Prerna Kumari*
Name of Employee- Prerna Kumari.
Designation:- Assistant In Bihar Vidhan Sabha, Patna.
Department :- Bihar Vidhan Sabha, Patna

Place :- Patna

Date :- 05.02.2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Prerna Kumari

